सरकारी मशीनरी उसको हटाने में संकोच कर रही है। मैं मंत्री महोदय से जानना चाहता हूं कि क्या यह नीति स्पष्ट की जाएगी कि ऐसे ग्रवैध निर्माण के मामलें में स्व० संजय गांधी के नाम को घसीटने की कोशिश न की जाए और ग्रगर उनका नाम होगा तो भी ग्रवैध निर्माण की इजाजत नहीं दी जाएगी ?

श्वो भोष्म नारायण सिंह : मैंने पहले ही कहा है कि माननीय सदस्य श्री अटल बिहारी वाजपेयी जी की सूचना गलत है कि कोई स्वर्गीय संजय गांधी जी के नाम पर इन चारों एरिया में अवैध निर्माण करा रहे है । हमारे पास ऐसी कोई जानकारी अभी तक नही है । इसलिए कार्यवाही का प्रश्न ही नहीं उठता.. (म्यवधान) ...

जहां तक अवैध रूप से किसी जमीन पर कब्ज़ा करने की बात है, गृह मंत्रालय ने डी० डी० ए० को स्पेसिफिक इंस्ट्रक्शन्ज दी है, उस के मुताविक डी० डी० ए० के लोगों ने बैठक बुलाई है, एक स्क्वैड बनाया है, जिस से कि जमीन पर कोई अवैध कब्जा न हो और अवैध रूप से निर्माण न हो सके .... (क्यवधान).....

WRITTEN ANSWERS TO QUESTIONS

## D.D.A's HUDCO AND Self-financing Scheme

\*83. PROF. AJIT KUMAR MEHTA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that DDA's HUDCO scheme under which persons were registered more than a year ago is still a non-starter and the pace of the construction of flats under the Self-financing Scheme is dismal and in most cases it is not possible for the Authority to make allotment within three years;

(b) whether it is also a fact that the DDA has taken up certain schemes which are primarily not its responsibility;

(c) if so, the particulars of such schemes taken up by the DDA; and

(d) the reasons for taking up these schemes at the expense of the housing schemes for various income groups?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir. Under the Registration Scheme of the new pattern 1979, the DDA have already announced the release of over 1500 flats and another about 10,000 are under different stages of construction. Under the three Self Financing schemes of the DDA, 3,386 flats have already been allotted and another 1,642 have been announced for release.

- (b) No, Sir.
- (c) and (d) Does not arise.

## Supply of Wheat to Tamil Nadu

\*87. SHRI K. T. KOSALRAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the steps being taken by Government for regular monthly supply of required quantity of wheat to Tamil Nadu so that the roller-floor mills are not allowed to close down frequently for want of wheat; and

(b) the quantum of demand and supply of wheat for Tamil Nadu during the past six months?

THE MINISTER OF AGRICUL-TURE AND RURAL RECONSTRUC-TION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) The Food Corporation of India are holding adequate stocks of wheat for supply to the Roller Flour Mills against allotments;